

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

Dated Shillong the 30th June, 2017.

No. LJ(A) 272/78/Pt.III/430 –In exercise of the powers conferred under sub-section (1) of Section 25 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya is pleased to appoint the following persons as Assistant Government Pleader and further as Assistant Public Prosecutor for the respective Districts with headquarters as indicated against each name for a period of 1(one) year w.e.f. 01.07.2017 or until further order.

East Khasi Hills District, Shillong

Headquarters

1. Shri. Synroplang Syngkon
2. Smti. Suniti Rai
3. Smti Happy Mary Nongbri
4. Shri. Robert Myrthong
5. Shri. Donboklang Lyngdoh Nonglait
6. Shri Swastik Sahu
7. Shri Abhijit Medok
8. Shri. Praveen Thapa
9. Smti. Naphibanmer Lasoo
10. Smti. Mona Wahlang
11. Smti. Purabi Sharma
12. Smti. Pinky Upadhya
13. Smti. Willma B. Khongji
14. Shri. Debasish Choudhury
15. Smti. Melarika Lyngwa
16. Shri. Wanstep Phiralang Kharwanlang
17. Smti. Sheetal Joshi
18. Shri. R. Rocky
19. Smti. Saphira Marbaniang
20. Smti. Jesica S. Wahlang
21. Shri. G. Namgakdai
22. Shri. Raplang Thangkhiew
23. Shri. Fernando shangpliang
24. Smti. Lamsolan Pyrtuh
25. Smti. Rakhee Thapa
26. Shri. Dominic S. Marbaniang
27. Shri. Ianly Bernard Nongrum
28. Shri. Raju Pradhan
29. Smti. Barijanai Kharkongor
30. Shri. Lamkupalang Latam
31. Smti. Pynhun Wanshnong
32. Smti. Persara Syngkon
33. Smti. Shirley Pde
34. Smti. Nixdalin Lawai
35. Smti. Narissa Aaren Kharkongor
36. Smti. Evalarisha Rynjah
37. Smti Chancymai Syngkon
38. Shri. Hunlang Kharlor
39. Smti. Daphishisha Kharbhih
40. Smti Govina Thapa
41. Shri Iqbal Ahmed
42. Shri H. Wanpynshai Dkhar
43. Smti Deimaphi L. Mawlong
44. Shri Kamal Kumar Gupta
45. Smti Bernadeth Mondal
46. Smti Priyanka Roy
47. Smti Bijoy Laxmi Ghosh
48. Smti Moni Borgohain

Shillong

Contd....2/-

50. Smti Aparna R. Nath
 51. Smti Preeti Pradhan
 52. Smti Mixdalyn Iawsai
 53. Shri Sudeep Rana
 54. Shri Alan E. Gatphoh
 55. Shri Vijay Raj
 56. Shri Teiborlang L. Jyrwa
 57. Shri Santosh Pandit
 58. Smti K. Chisa
 59. Smti Iarisa Phawa
- } Shillong

West Khasi Hills District, Nongstoin

1. Shri Kitbok Syiemlieh
 2. Smti. Valarie Kharhari
 3. Smti M.S. Nongbri
 4. Shri Rakesh Marak
 5. Smti E.G. Kharbani
 6. Shri S.D. Jyrwa
 7. Shri Damewan Kyndiah
- } Shillong

Ribhoi District, Nongpoh

1. Shri Ricky Pyngrope
 2. Smti Isawanda S. Lyngdoh
 3. Shri Jonathan MT Blah
 4. Smti Maya Devi
 5. Shri Anil Sharma
 6. Smti Asha Biswa
 7. Shri Paras Mani Adhikari
 8. Smti Agnes Shongwan
 9. Shri Puskar K. Pohkrel
 10. Shri Marcel Lyngdoh
 11. Smti Aimilish Syiemlieh
 12. Smti Zenisha Binong
 13. Smti Patricia Lyngdoh
 14. Shri Ryngkatlang Lapang
 15. Shri Franky Nongbet
 16. Shri Pankaj Deb Nath
 17. Smti. Chianglam Kimi
 18. Smti Binu Hazarika
 19. Shri Rajesh Baruah
 20. Shri Wanbok Syiem
 21. Smti. Wanbhabok Virgil Marbaniang
 22. Shri Abdul Mahboob
 23. Smti H. Khyriem
 24. Smti Nisha Daphi Rumnong
- } Shillong

East Jantia Hills District, Khliehriat.

1. Shri. Nadhiram Sarkar
 2. Shri. Kerlang Ksoo
 3. Shri. B. Bir Mizar
 4. Smti Emilinda Ksoo
 5. Smti. Balarina Pariat
 6. Shri. Nirmal Dey
 7. Smti Dungailung Thamei
 8. Smti B.M. Joshi
 9. Shri. Shitmon Pdang
 10. Smti. Ester Nongtdu
- } Shillong
- } Khliehriat

West Jaintia Hills District, Jowai

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| 1. Smti. Kawanhi Kynjing | } | Shillong |
| 2. Smti. S. Kyndiah | | |
| 3. Shri Kyrshanlang Garod | | |
| 4. Smti Runa Kya | | |
| 5. Smti Parilarisa Tariang | | |
| 6. Smti Yooki Lakiang | | |
| 7. Shri Darini O Chyne | | |
| 8. Smti. Nimanshwa Lyngdoh | | |
| 9. Smti Shimika Dkhar | | |
| 10. Shri Iahmiiio Khyriem | | |
| 11. Shri. G.S. Gahire | | |
| 12. Shri Early Thomson Sajem | | |
| 13. Shri. Fivestaron Suiam | | |
| 14. Shri. Markos Surong | | |
| 15. Shri Riwan B. Hinge | | |
| 16. Smti Kyntu Romee Phawa | | |

South West Khasi Hills District, Mawkyrwat

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|--------------------------------|---|----------|
| 1. Smti Larilin Warjri | } | Shillong |
| 2. Shri. Bethunlang Nongbet | | |
| 3. Shri Robert June Kharjahrin | | |
| 4. Shri Apu Dey | | |
| 5. Smti. Nosmi Harshah | | |
| 6. Smti M.S Nongbri. | | |

West Garo Hills District, Tura

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|---------------------------------|---|------|
| 1. Smti. Dandira G. Momin | } | Tura |
| 2. Smti. Agatha Momin | | |
| 3. Smti. Rokime Ch. Marak | | |
| 4. Smti Nita Chakraborty Chetry | | |
| 5. Smti. Sengatchi N. Marak | | |
| 6. Smti Rokime Ch. Marak | | |
| 7. Shri Bomge Dabi | | |

East Garo Hills District, Williamnagar

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| 1. Smti.Grickchi M. Sangma | Williamnagar |
| 2. Smti. Tengsime D. Sangma | -do- |

North Garo Hills District, Resubelpara

- | | |
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| Shri. Bomge Dabi | Tura |
|------------------|------|

South Garo Hills District, Baghmara

Shri. Enbrenald N. Marak

Tura

South West Garo Hills District, Ampati

1. Shri. Rayan A. Sangma
2. Smti. Dilsabi A. Sangma

Tura



(W. Khylllep)

Secretary to the Government of Meghalaya,
Law Department.

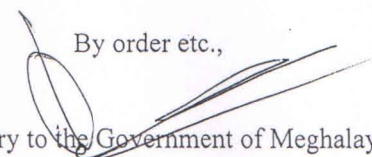
Memo No. LJ(A)272/78/Pt.III/430-A,

Dated Shillong, the 30th June, 2017.

Copy forwarded to :-

1. The Advocate General, High Court of Meghalaya, Shillong .
2. The Registrar General,, High Court of Meghalaya, Shillong -793001.
3. The Additional Advocate General, High Court of Meghalaya, Shillong.
4. The Director General of Police, Meghalaya, Shillong.
5. The Deputy Commissioners,
Shillong/Nongstoin/Nongpoh/Jowai/Tura/Williamnagar/Baghmara/Ampati/
Resubelpara/Mawkyrwat/Khliehriat.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The Secretary, Meghalaya State Law Commission, Shillong.
8. The District & Sessions Judge,
Shillong/Jowai/Tura/Nongpoh/Nongstoin/Williamnagar.
9. The Chief Judicial Magistrate,
Shillong/Jowai/Tura/Nongpoh/Nongstoin/Williamnagar.
10. The Judge, Autonomous District Council Court, Shillong/Jowai/Tura.
11. The Superintendent of Police, Shillong/Nongstoin/Nongpoh/Jowai/Tura.
12. The Accountant General (A&E), Meghalaya, Shillong-793001. The Assistant
Government Pleader-cum-Assistant Public Prosecutor will not be entitled to
retaining fees but will receive other fees for appearing/conducting cases in the
Courts as per Government O.M. No. LR(B)1/89/Pt./33,dt. 28.03.2000 as
amended.
13. The Government Pleaders/Public Prosecutors,
Shillong/Nongstoin/Nongpoh/Jowai/Tura/Khliehriat/Mawkyrwat/Williamnagar/
Resubelpara/Ampati/Baghmara.
14. The Sub-Divisional Officer (Civil) Judicial Officer Sohra/Mairang/Mawkyrwat/
Amlarem.
15. All the above Advocates concerned.
16. The Secretary, Shillong Bar Association, Shillong/Jowai Bar Association
Jowai/Tura Bar Association, Tura.
17. The Director of Printing & Stationery, Meghalaya, Shillong for favour of
publication of the notification in the next issue of the Meghalaya Gazette.
18. Law (B) Department.
19. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for
uploading the above notification in the website of Law Department.
20. Guard file.

By order etc.,



Secretary to the Government of Meghalaya,
Law Department.